

2015-16 (up to September 2015)*(**₹ crore**)

Agency	Crop Loan		Term Loan		Total	
	Target	Achvt.	Target	Achvt.	Target	Achvt.
Commercial Banks	4,00,000	2,39,755.65	1,90,000	1,16,716.36	5,90,000	3,56,472.01
Cooperative Banks	1,05,000	84,990.49	35,000	3,287.51	1,40,000	88,278.00
Regional Rural Banks	90,000	51,550.49	30,000	7,561.38	1,20,000	59,111.87
TOTAL	5,95,000	3,76,296.63	2,55,000	1,27,565.25	8,50,000	5,03,861.88

* Provisional data

Source: NABARD

Opening of office of Customs and Central Excise at Rudrapur, Uttarakhand

†2616. SHRI MAHENDRA SINGH MAHRA: Will the Minister of FINANCE be pleased to state:

(a) whether Government is aware of the fact that it was decided to open the office of the Commissioner for Customs and Central Excise at Rudrapur in Uttarakhand;

(b) if so, whether Government is also aware of the fact that CONCOR depot has also been operationalised at Sidkul in Rudrapur;

(c) if so, the details of the reasons for not opening the office of the Commissioner for Customs and Central Excise in Rudrapur so far; and

(d) by when the office of the Commissioner will be opened, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) No, Sir.

(b) An application from SIDCUL CONCOR Infra Company Ltd. (SCICL) for setting up of Inland Container Depot (ICD) in Pant Nagar, Uttarakhand is under process for issue of notification under section 7 of the Customs Act, 1962.

(c) and (d) In view of reply to part (a) and (b) above, the question does not arise.

Release of compensation to Chhattisgarh

†2617. DR. BHUSHAN LAL JANGDE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Chhattisgarh's share in the Central Commercial Taxes for the period from 2010 to 2014 which have been reduced to 2 per cent after deducting compensation have not been received; and

†Original notice of the question was received in Hindi.